

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Appeal No. 201 of 2011 & I.A. No. 309 of 2011**

**Dated: 9<sup>th</sup> August, 2012**

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member**

**Tamil Nadu Generation & Distribution Company Ltd.  
.... Appellant (s)**

**Versus**

**Power Grid Corporation of India Ltd. & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. S.Vallinayagam**

**Counsel for the Respondent(s): Mr. Mr.M.G. Ramachandran  
Mr.Anand K.Ganesan  
Ms. Swapna Sehadri for R-1**

**ORDER**

Hearing concluded. The parties will file written note of arguments. Post the matter for reporting compliance on **3<sup>rd</sup> September, 2012.**

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**

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